INCOME TAX APPELLATE TRIBUNAL Pratishtha Bhavan, 3rd& 4th floor, 101, M.K.Road, Mumbai 400 020.

No.F.98-Cash(AT)/2025

19698

30th June, 2025

NOTICE INVITING OBJECTIONS, IF ANY FROM ASSESSEES / DEPARTMENT FOR WEEDING OF OLD APPEAL RECORDS

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai proposes to weed out old records in accordance with rules pertaining to appeals disposed during 01/12/2018 to 31/12/2019.

2. Assessee's representatives / Departmental representatives are hereby requested to intimate whether any appeal against the order of the Tribunal are pending before the Hon'ble High Court or Hon'ble Supreme Court for disposal and intimate the same to the undersigned on or before 01st August, 2025 for exempting the said appeal records from the weeding process.

3. If objection is not received on or before 01st August 2025 it will be presumed that none of the parties have any objection for weeding out those records and Tribunal will proceed with the weeding process.

(Manis) V Palav) ASSISTANT REGISTRAR 6

Copy to :

- 1. Departmental Representatives, ITAT, Mumbai.
- 2. President, ITAT, Bar Association, Mumbai
- 3. Notice Board, ITAT, Mumbai.
- 4. ITAT Official Website.